

C. A. T. Bench, JAIPUR

Date of Order

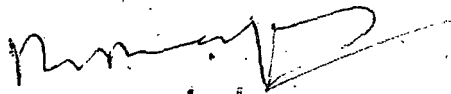
Orders

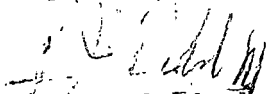
29/11/82

MR. R. N. Mathur - Counsel for the Applicant.

Copy sent to  
the app. &  
RI on  
vide 7171 to  
7172  
Date 10-12-82  
@  
7/12/82

As prayed by Mr. Mathur,  
learned counsel for the applicant,  
that he wishes to withdraw this  
application with liberty to file a  
fresh application. His prayer is  
accepted. The present O.A.  
is hereby dismissed as withdrawn with  
liberty to file a fresh O.A.

  
(B. B. Mahajan)  
Member (Adm.)

  
(D. L. Mittal)  
Vice-Chairman